

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH

AT NEW DELHI

O.A No. 598/2025

TITLE OF THE CASE:-

Chail Singh..... (Applicant)

Vs

UT of J&K and Ors.....(Respondents)


IN THE MATTER OF:-

I N D E X

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Answering respondent
Through Counsel

Dated: 26 .05.2026



(Gautam Singh)
Standing Counsel, J&K
National Green Tribunal

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
AT NEW DELHI

O.A No. 598/2025

TITLE OF THE CASE:-


Chail Singh..... (Applicant)
Vs
UT of J&K and Ors.....(Respondents)

IN THE MATTER OF: - Reply on behalf of Deputy Commissioner / District Magistrate, Doda.

May it please your Lordships,

The answering respondent No. 04 most respectfully submits as under;

1. That, this office is in receipt of Original Application bearing OA No. 598/2025 titled Chail Singh Vs UT of J&K and Ors which is pending adjudication before the Hon'ble National Green Tribunal and was listed for hearing on 17.02.2026.
2. That, in the aforementioned application it has been alleged by the applicant that a traditional pond located in Hamlet Bashal, Village Shamthi, District Doda, was damaged during the construction of Chill Barmnal to HS Shamthi Road, approximately 5 kilometers in length, executed in Village Shamthi, Tehsil Kastigarh, District Doda during the year 2023. It has further been submitted that a representation had been made regarding the alleged damage and that a committee headed by the Naib Tehsildar had earlier reported existence of a pond which was subsequently filled up.
3. That, pursuant to filing of aforementioned application and in order to ascertain claim of the applicant, this office vide letter No. 1100-06/ARA dated 07.01.2026 directed the concerned Tehsildar i.e Tehsildar Kastigarh, Executive Engineer PWD (R&B) Division Doda, and Block Development Officer, Kastigarh to submit a detailed report regarding exact location and extent of damage caused to the pond


Deputy Commissioner
Doda

in question along with specific recommendations in the matter. Moreover, vide order 23-24/ARA/DCD dated 04.04.2026 Assistant Commissioner Development Doda was nominated as Nodal Officer to coordinate with all concerned departments and enquire into the claims raised by the applicant and submission of the detailed report as well as action plan.


4. That in compliance to the aforementioned directions, report has been received from the Assistant Commissioner Development, Doda vide No. ACDD/Court/2026-27/3019 dated 12.05.2026 as well as from concerned Tehsildar, Executive Engineer PWD (R&B) Division Doda and Block Development Officer, Assar. Upon perusal of the reports submitted by the aforementioned authorities, following facts have come to fore:

- a. That, the site wherein the existence of pond has been claimed falls under Khasra No. 290 of Revenue Village Shamthi, Tehsil Kastigarh, District Doda.
- b. That, no entry or reference to any pond, talab, or natural water body has been found recorded in revenue records viz Jamabandi (Record of Rights), Khasra Girdawari (Harvest inspection) and Shajra (Map) of Khasra no. 290 or in the adjoining khasra numbers.
- c. That, during investigation/enquiry, it has been reported by certain local residents that an old community water storage structure earlier existed at the said location, adjacent to Government Primary School, Bashal, which was subsequently filled up.
- d. That during the inspection, the physical traces of earlier water storage structure were noticed on site, however the area now has been levelled and integrated with the road alignment. In this regard, the AEE, PWD (R&B) Sub-Division Bhagwah has submitted that during execution of the PMGSY/R&B road in village Shamthi, site inspection was carried out in December 2023 in presence of local representatives, school authorities and the concerned PRI members of Panchayat Shamthi.
- e. **That, the representatives of Panchayati Raj Institution (PRI) of Panchayat Shamthi, through a written resolution dated**


Deputy Commissioner
Doda

29.12.2023, to the R&B department had acknowledged that the location of old community water storage structure posed a safety hazard to school-going children who had to walk along its edge to reach the school namely Government Primary School Banshal. The representatives of PRI conveyed their consent for filling up of the said water tank in the interest of public safety and smooth execution of the road project namely Chill Bramnal to HS Shamti of length of 5 Km.

- f. That, in accordance with the aforementioned resolution and considering public safety concerns, the said tank was filled during the execution of the road work. The Assistant Executive Engineer, R&B Sub-Division Bhagwah has further reported that no objection or opposition was raised by local inhabitants at the relevant time and that the action was undertaken without any mala fide intent, solely in the interest of public safety and ensuring safe movement of school going children.
- g. That, it has also been submitted by the Block Development Officer, Assar that construction of a man-made water storage tank (referred to as a pond) was carried out at Bhagat Mohalla, Bashal, Ward No. 02, Panchayat Shamthi under MGNREGA during the financial years 2017-2019 under the category of water conservation and harvesting works.


Deputy Commissioner
Doda

5. That, the Assistant Commissioner Development, Doda has also submitted in its report that pursuant to the filing of the alleged pond/old community water storage, in order to mitigate the gap arisen One Amrit Sarovar at Draman Banshal was constructed in FY 2023-24 vertically at a distance of about 300 meters (approx.) from the site in question besides Community Soak Pit has also been constructed at Hari Draman under head SBM in the year 2025-26 which is constructed at a distance of about 500 meters (approx.). It is pertinent to submit that a pond at Banshal located about 100 meters

(approx..) downwards from the said old community water storage stands already constructed during the financial year 2011-12.


6. That it has further been submitted by the Assistant Commissioner Development Doda that in addition to above, various ponds and Water Harvesting Tanks (WHTs) have been proposed under MGNREGA for Panchayat Shamthi Block Assar for the Financial year 2026-27. These proposed works are aimed at strengthening water conservation measures and further compensating for the loss of the said water resource in the area, Details of the proposed water conservation related works in Panchayat Shamthi Block Assar for the Financial Year 2026-27 are as under:

- a. Pond at Suli Ward No. 02
- b. WHT at Shir Mohalla Ward No. 04
- c. WHT at Dadar.
- d. WHT at upper Banjar Ward No. 05
- e. WHT at lower Kardiyal NHO Bishan Lal Ward No. 05
- f. WHT repairing of lower Wani Mohalla Ward No. 06.
- g. WHT near Tanveer Bhulla.
- h. WHT near Gh. Rasool Batt Shalwa.
- i. Pond at Seetha NLO Sajad Ward No. 06.
- j. Pond at Godoali Shaleen Ward No. 07.
- k. WHT NHO Farooz Din Batt Ward No. 07.

A copy of the letter No. ACDD/Court/2026-27/3019 dated 12.05.2026 is enclosed and marked as **Annexure-I** for perusal of the Hon'ble Tribunal.

7. That, in view of the foregoing facts and reports, it is respectfully submitted that:


- a) The alleged natural pond in question does not constitute a recorded natural water body in the revenue records.
- b) The structure in question was a man-made community water storage tank.


Deputy Commissioner
Doda

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- c) The filling of the said structure was undertaken pursuant to a formal resolution of the elected Panchayat representatives of village Shamthi.
- d) The action was taken in the larger public interest, particularly keeping in view road connectivity and the safety of school-going children.
8. That the answering respondent is committed to protection of the environment and submits before the Hon'ble Tribunal that adequate remedial and compensatory measures have already been undertaken / initiated to strengthen water conservation infrastructure in the area and sufficient measures have been implemented to monitor the activities proposed.


IN THE PREMISES,

Therefore, it is respectfully prayed that this Hon'ble Tribunal may be pleased to take on record and consider the present reply, in view of the submissions made hereinabove and those to be urged during the course of arguments, in the interest of justice.


Deputy Commissioner / District Magistrate, Doda
(Answering Respondent No. 04)

Place: Doda

Dated: 26.05.2026


(Gautam Singh)
Standing Counsel, J&K
National Green Tribunal



(Government of Jammu & Kashmir)

Fax No:- 01996-233428

Email:- acddoda@gmail.com

**OFFICE OF THE ASSISTANT COMMISSIONER DEVELOPMENT
DODA**The Deputy Commissioner,
Doda.

No:ACDD/Court/2026-27/3019

Dated: 12/05/2026.

Subject:- O.A No.598/2025 titled Chail Singh Vs UT of J&K and Ors.

Sir,

Kindly refer your order No:23-24/ARA/DCD datede.04.04.2026, wherein, the Assistant Commissioner Development, Doda has been nominated as the Nodal Officer for aforementioned case. In this context, the detailed factual report in the instant case is submitted as under;

1. That the matter was listed before this Hon'ble Tribunal on 26.11.2025 wherein the Applicant alleged that a traditional pond located in Hamlet Bashal, village Shamthi District Doda, was damaged during the construction of the Chill Barmnal to HS Shamthi Road, approximately 5 kilometers in length, in Village Shamthi, Tehsil Kastigarh, District Doda, during the year 2023. It was further submitted that a representation had been made regarding the alleged damage, and a committee headed by the Naib Tehsildar had earlier reported that a pond existed which was subsequently filled up.
2. That Tehsildar Kastigarh submitted a detailed inspection report vide No. 902-03/OO/TK dated 21.01.2026. The inspection report reveals the following factual position:
 - a. That, the site in question falls under Khasra No. 290 of Revenue Village Shamthi, Tehsil Kastigarh, District Doda.
 - b. That, verification of revenue records, including Jamabandi, Khasra Girdawari, and Shajra, confirms that there is no entry or reference to any pond, talab, or natural water body in Khasra No. 290 or in the adjoining khasra numbers.
 - c. That, certain local residents stated that an old community water storage structure earlier existed at the said location, adjacent to Government Primary School, Bashal, which was subsequently filled up.
 - d. That during the inspection, the physical traces of earlier water storage structure were noticed on site, however the area now has been levelled and integrated with the road alignment. In this


Naib Tehsildar
Executive Magistrate 1st Class
Doda






(Government of Jammu & Kashmir)

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**OFFICE OF THE ASSISTANT COMMISSIONER DEVELOPMENT
DODA**

regard, the AEE, PWD (R&B) Sub-Division Bhagwah vide communication no. 1888-89/SDB dated 12.01.2026 (copy enclosed.) has reported that during execution of the PMGSY/R&B road, in village Shamthi a site inspection was carried out in December 2023 in presence of local representatives, school authorities and the concerned PRI members of Panchayat Shamthi.

- e. That, the representatives of Panchayati Raj Institution (PRI) of Panchayat Shamthi, through a written resolution dated 29.12.2023, to the R&B department had acknowledged that the said tank had been in existence for approximately 70 years and that its location posed a safety hazard to school-going children who had to walk along its edge to reach the school namely Government Primary School Banshal. The representatives of PRI conveyed their consent for filling up of the said water tank in the interest of public safety and smooth execution of the road project namely Chill Bramnal to HS Shamti of length of 5 Km.
- f. Accordingly, considering public safety concerns, the said tank was filled during the execution of the road work. The Assistant Executive Engineer, R&B Sub-Division Bhagwah further reported that no objection or opposition was raised by local inhabitants at the relevant time and that the action was undertaken without any mala fide intent, solely in the interest of public safety and ensuring safe movement of school going children.
- g. That, the Block Development Officer, Assar has also reported that construction of a man-made water storage tank (referred to as a pond) was carried out at Bhagat Mohalla, Bashal, Ward No. 02, Panchayat Shamthi under MGNREGA during the financial years 2017-2019 under the category of water conservation and harvesting works.
- h. That, the Block Development Officer, Assar has also reported that during spot visit it was found that the said water storage tank now stands levelled and aligned with the road constructed by the PWD (R&B) department from Chill Bhramnal to HS Shamthi.
(Compiled Inspection report dated.21.01.2026 is annexed as Annexure-A)


Naib Tehsildar
Executive Magistrate 1st Class
Doda







(Government of Jammu & Kashmir)

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OFFICE OF THE ASSISTANT COMMISSIONER DEVELOPMENT DODA

3. That Executive Engineer PWD (R&B) Division, Doda submitted detailed report to Chief Engineer PW(R&B) Department, Chenab Zone vide No:20218-21 dated.03.02.2026. The report reveals the following points:

- a) That the action of filling of said water tank was taken in the public interest, particularly keeping in view road connectivity and safety of School going Children.
- b) That the structure in question was a man made community water storage tank.
- c) That the filling was undertaken after a formal resolution of the elected Panchayat representatives.

(Copy of letter dated.03.02.2026 is Annexed as Annexure-B)

4. That Block Development Officer, Assar vide No:BDOA/2026-27/209 dated.12.05.2026 submitted that 02nos of Ponds have been constructed under head MGNREGA in Panchayat Shamthi with nomenclature (1) **Amrit Sarovar at Draman Banshal** constructed vertically at a distance of about 300 meters (approx.) from the manmade Pond at Banshal which has now been leveled and aligned with road during the FY 2023-24 (2) **Pond at Banshal** constructed during the FY 2011-12 which is about 100 meters (approx.) downwards from the said water tank in Panchayat Shamthi. Further, BDO Assar submitted that a Community Soak Pit has also been constructed at Hari Draman under head SBM in the year 2025-26 which is constructed at a distance of about 500 meters (approx.).

(copy of letter dated.12.05.2026 is annexed as Annexure-C)

5. That it is pertinent to mention here that in order to mitigate the gap created due to filling of the said pond, various Ponds and Water Harvesting Tanks(WHTs) have been proposed under MGNREGA for Panchayat Shamthi Block Assar for the FY 2026-27. These proposed works are aimed at strengthening water conservation measures and compensating for the loss of the said water resource in the area. The proposed water conservation related works in Panchayat Shamthi Block Assar for the FY 2026-27 are as under;

- a) Pond at Suli W.no.02.
- b) WHT at Shir Mohalla W.No.4.
- c) WHT at Dadar.
- d) WHT at upper Banjar W.No.5.
- e) WHT at lower Kardiyal NHO Bishan Lal W.no.5.


Naib Tehsildar
Executive Magistrate 1st Class
Doda

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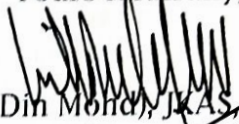
**OFFICE OF THE ASSISTANT COMMISSIONER DEVELOPMENT
DODA**

- f) WHT repairing of lower Wani Mohallah W.no.06.
- g) WHT near Tanveer Bhulla.
- h) WHT near Gh. Rasool Batt Shalwa.
- i) Pond at Seetha NLO Sajad W.no.06.
- j) Pond at Godoali Shaleen W.no.7.
- k) WHT NHO Farooz Din Batt W.No.07.

(copy of approved Plan is annexed as Annexure-D)


Hence the detailed factual report in the instant case is submitted for favour of information and kind perusal.

Yours faithfully,


(Din Mohd), JKAS

Assistant Commissioner (Dev),
Doda.

12/5/26


Naib Tehsildar
Executive Magistrate 1st Class
Doda

(10)

GOVT OF UT OF JAMMU AND KASHMIR
OFFICE OF THE TEHSILDAR EXECUTIVE MAGISTRATE 1ST CLASS
TEHSIL KASTIGARH, DODA
email: tehsildarkastigarhdoda@gmail.com

The Worthy Deputy Commissioner,
Doda.

No. 902-03/OQ/TKG

Dated: 21-01-2026

Subject: O.A. No. 598/2025 titled *Chail Singh Vs. Union of J&K through Chief Secretary & Ors.* - Joint inspection and factual report regarding alleged traditional water structure near GPS Bashaal, Village Shamthi, Tehsil Kastigarh.

Respected Sir,

In reference to the subject cited above, directions were issued to the revenue field staff to verify the factual position on ground as well as with reference to the revenue records regarding the structure alleged to exist near Government Primary School Bashaal, Village Shamthi, Tehsil Kastigarh.

As per the report submitted by the revenue field staff, the site in question falls in Khasra No. 290 in Revenue Village Shamthi. On physical inspection, it was found that the area adjoining the school presently stands filled with earth and does not contain standing water. The field staff have specifically verified that there is no entry or mention of any pond, talab, or natural water body in Khasra No. 290 or adjoining khasras in the Jamabandi, Khasra Girdawari, or Shajra. Locals present on site stated that an old community water storage structure existed at this location in earlier years, which has since been filled.

Thereafter, the undersigned, along with the Assistant Executive Engineer (AEE), PWD (R&B), Doda, the Naib Tehsildar (Topnecl), and officials of the R&B Department, conducted a joint site visit on 12-01-2026 in the presence of local inhabitants to examine the spot and the issues raised.

During the inspection, physical traces of an earlier water storage structure were noticed on site; however, the area has now been levelled and integrated with the road alignment.

In this regard, the Assistant Executive Engineer, R&B Sub-Division Bhagwah, has also communicated vide letter No. 1888-89/SDB dated 12-01-2026 (enclosed). In the said communication, the AEE has stated, inter alia, that during execution of the PMGSY/R&B road in Village Shamthi, a site inspection was carried out in December 2023 in the presence of local representatives, school authorities, and concerned PRI members of Panchayat Shamthi. It has further been stated that the PRIs and local residents informed the executing agency about the existence of an old community water tank adjacent to Government Primary School Bashaal, reportedly in existence for several decades.

The AEE has further recorded that the PRIs of Panchayat Shamthi submitted a written resolution dated 29-12-2023 to the R&B Department, wherein they specifically acknowledged that the said water tank had been in existence for approximately 70 years and expressed that its location posed a serious safety risk to school-going children who had to walk along its edge to reach the school. In the same resolution, the Panchayat representatives conveyed their consent for filling up of the said water tank in the interest of public safety and smooth execution of the road project. Acting upon the said resolution and public safety


Naib Tehsildar
Executive Magistrate 1st Class
Doda

(11)

GOVT OF UT OF JAMMU AND KASHMIR
OFFICE OF THE TEHSILDAR EXECUTIVE MAGISTRATE 1ST CLASS
TEHSIL KASTIGARH, DODA
email: tehsildarkastigarhdoda@gmail.com

concerns, the R&B Department proceeded to fill the water tank during execution of the road work. The AFE has categorically stated that no opposition was raised by the local inhabitants at the time and that the action was taken without any malafide intent, solely in the interest of public safety, road alignment feasibility, and safe movement of school children.

It is further submitted that the Block Development Officer, Assar, has also reported vide letter No. BDOA/2025-26/1653-54 dated 12-01-2026 (copy enclosed) that, as per the detailed report submitted by the Panchayat Secretary, the construction of a man-made water storage tank (subsequently referred to as a pond) was carried out at Bhagat Mohalla, Bashal, Ward No. 02, Panchayat Shamthi under MGNREGA during the financial years 2017-19 under the category of water conservation and water harvesting. The BDO has further reported that during the on-spot visit of the concerned Panchayat Secretary, it was found that the said water storage tank site now stands levelled and aligned with the road constructed by the PWD (R&B) Department from Chill Bhramnal to HS Shamthi.

In view of the above facts and reports, it is respectfully submitted that:

- the site does not constitute a recorded natural water body in the revenue records;
- the structure in question was a man-made community water storage tank;
- the filling was undertaken after a formal resolution of the elected Panchayat representatives; and
- the action was taken in the larger public interest, particularly keeping in view road connectivity and safety of school-going children.

The factual position is respectfully submitted for your kind perusal and further directions.

Yours faithfully,


21/01/26
TEHSILDAR
KASTIGARH

Copy to:

1. Executive Engineer, R&B, Doda for information please.


Naib Tehsildar
Executive Magistrate 1st Class
Doda



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Union Territory of Jammu and Kashmir
Office of the Executive Engineer PWD (R&B) Division Doda

E-mail: - xenrbddoda1@gmail.com

The Chief Engineer,
PW(R&B) Department,
Chenab Zone.

No. 20218-21
Dt. 03/02/2026

Subject: - **O.A. No. 598/2025 titled Chail Singh V/s UT of J&K and others.**

Reference: - Administrative Department PW(R&B) Department J&K Government Civil Secretariat's communication No. PW-LIT/533-PLO(7710075) dated: 29-12-2025 and your office's letter No. CECV/19457-61 dated: 29-12-2025.

Sir,

Regarding the subject and reference cited above, it is submitted that the entire belt right from Ramban to Kuntwara is being rugged terrain on right side of river Chenab which expands to almost 100 Kms in length. The area consists of high mountains, deep nullahs with plateaus here and there and some valleys with altitude ranging from 4000 to 7000 feet from MSL the belt is called Siraj area. Due to inaccessibility, the area has remained most backward neglected and poor. During recent times Government at UT and Central level has taken various initiatives to provide connectivity to several unconnected habitations. However still several villages need to be connected with the already constructed roads and other important villages such as Tehsil HQs and Block HQs.

The instant road has taken off from PMGSY Chill Gagla to near Rana Mohalla move in gentle upward gradient connecting several hamlets enrooted and finally end at H.S Shamthi. The proposed road shall provide connectivity to several hamlets viz a viz Hari Drahman. Lower Bashal, U/Bashal, Handwant, Kaproo, Kundhal, Shamthi. The said road will benefit a population of about 3000 souls residing in above mentioned villages/Hamlets.

The said project stands sanctioned under NABARD RIDF-XXVIII and Accord of Administrative Approval issued by the Chief Engineer PW(R&B) Department Jammu vide order No. 239 of 2023 dated: 01-03-2023 issued under No. CEJ/DB/25761=84 dated: 01-03-2023 amounting to Rs. 715.40 lacs.

The work stands floated to tender vide e-NIT No. 20 of 23-24 dated: 07-07-2023 issued under NO. CEJ/TS/9373-83 dated: 07-07-2023 for an amount of Rs. 708.68 lacs, and allotted to the lowest bidders vide Chief Engineer PW(R&B) Department Jammu's allotment Order No. CEJ/TS/2809-13 dated: 28-08-2023. with its completion period of 24 months.

Wherea , as reported by the Assistant Executive Engineer PWD(R&B) Sub. Division Bhagwah vide his communication No. 1837-SDB dated: 01-01-2026, the upon site inspection


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Doda



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Union Territory of Jammu and Kashmir
Office of the Executive Engineer PWD (R&B) Division Doda

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of the Chill Brahmal to H.S Shamti road near Bashal link Road, The same water tank was found to be un-safe as its location posed a serious safety risk to School Childern who has to walk along its edge to reach the School.

Whereas, as reported by the Assistant Executive Engineer PWD(R&B) Sub.Division Bhagwah that the site visit conducted on 12-01-2026 along with Naib Tehsildar Topneel in the presence of Local inhabitants to examine the spot and the issue raised. During the inspection, Physical trace of an earlier water storage structure were noticed on site, however, the area has now been levelled and integrated with the road alignment.

Whereas, the Assistant Executive engineer PWD(R&B)Sub,Division Bhagwah has also communicated vide his communication No. 1888-89/SDB dated: 12-01-2026 that during execution of the road in Village Shamthi, at site inspection was carried out in December 2023 in the presence of local representatives, School authorities and concerned PRIs members of Panchayat Shamthi, it has further been stated that the PRIs and local residents informed the executing agency about the existence of an old community water tank adjacent to Government Primary School Bashal reportedly in existence for several decades.

Whereas, the Assistant Executive Engineer has further recorded that the PRIs of Panchayat Shamthi Submitted a written resolution dated: 28-12-2023 to this Department wherein they specifically acknowledged that the said water tank had been in existence for approximately 50-70 years and expressed that its location posed a serious safety risk to School Going Childern who had to walk along its edge to reach the School. In the same resolution, the Panchayat representatives conveyed their consent for filling up of the said water tank in the interest of public safety and smooth execution of the road project. Acting upon the said resolution and public safety concerns, the field staff has categorically stated that no opposition was raised by the local inhabitants at the time and that the action was taken without any malafide intent, solely in the interest of public safety road alignment feasibility, and safe movement of School Children's.

Whereas, as reported by the Trehsildar Kastigarh vide his communication No. 902-03/OQ/TKG dated: 21-01-2026,(Copy enclosed) that the site in question falls in Khasra No. 290 in Revenue Village Shamthi. On physical inspection, it was found that the area adjoining the school presently stands filed with earth and does not contain standing water. The field staff have specifically verified that there is no entry or mention of any pond, talab, or natural water body in Khasra No., 290 or adjoining Khasras in the Jamabandi, Khasra Girdwari or Shajra, locals present on site stated that on old community water storage structure existed at this location is earlier years which has since been filled.


Naib Tehsildar
Executive Magistrate 1st Class
Doda



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Union Territory of Jammu and Kashmir
Office of the Executive Engineer PWD (R&B) Division Doda

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Whereas, the action was taken in the larger public interest, particularly keeping in view road connectivity and safety of School going Childrens.

Whereas, the structure in question was a man made community water storage tank and.

Whereas the filling was undertaken after a formal resolution of the elected panchayat representatives

Hence report is submitted for favour of information and further necessary action please.

Yours Faithfully,


(Er. Anil Kumar Mehra)

Executive Engineer,
PWD(R&B) Division,
Doda.

Copy to the:-

- 1/- Superintending Engineer PWD(R&B) Circle Doda-Kishtwar for favour of information and necessary action please.
- 2/- Assistant Executive Engineer PWD(R&VB) Sub. Division Bhagwah for information this is in reference to his communication no. cited above.
- 3/- Assistant Legal Remembrance office of the Chief engineer PW(R&B) Department Jammu for favour of information and necessary action please..


Naib Tehsildar
Executive Magistrate 1st Class
Doda



(15)

**GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE BLOCK DEVELOPMENT OFFICER
ASSAR, DODA (182143)**

bdoassar23@gmail.com

The Assistant Commissioner Development,
Doda

No:- BDOA/2026-27/209

Dated:- 12-05-2026

Subject:-O.A No. 598/2025 titled Chail Singh Vs. Union of J&K through Chief Secretary & Ors .

Sir,

In reference to the subject cited above, It is submitted that a total of 02 number of Ponds have been constructed under head Mgnrega in Panchayat Shamthi with nomenclature Amrit Sarovar at Draman Bashal in the year 2023-24 which is constructed vertically at a distance of 300 metres (approx.) from the man made water storage Tank which has now been leveled and aligned with road. The other Pond namely Pond at Bashal has been constructed in the year 2011-12 which is 100 metres (approx.) downwards from the said water storage tank site in Panchayat Shamthi.

It is also to be submitted that a Community Soak Pit has also been constructed at Hari Draman under head SBM in the year 2025-26 which is constructed at a distance of 500 metres (approx) downwards from the man made water storage Tank.

Yours Faithfully

**Block Development Officer
Assar**

Copy for kind information to the :-

1. Office file.

**Naib Tehsildar
Executive Magistrate 1st Class
Doda**

S.No	District Name	Block Name	Gram Panchayat Name	GP LGD Code	Gram Sabha Priority No	Name of Work	Master Category (A, B, C, D)	Sub Category	Agri/Non-Agri	Community/Individual	NRM/Non NRM	Estimated Cost in Rupees	Proposed PDS	Latitude	Longitude	Convergence/Non-Convergence
1571	Doda	Assar	Shamthi	6956	125	P/Path Gadwall to Umar din W.No.7	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.158402	75.393589	NC
1572	Doda	Assar	Shamthi	6956	126	P/Path Gas to Nho Mohd Issaq W.No.7	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.156787	75.405430	NC
1573	Doda	Assar	Shamthi	6956	127	P/Path Main road to P Danyal W.No.7	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.158124	75.404132	NC
1576	Doda	Assar	Shamthi	6956	128	P/Path NHO Abd Rashid Hajam W.No.7	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.162125	75.404209	NC
1577	Doda	Assar	Shamthi	6956	129	C/Path PS Shaleen to Dharmkot W.No.07	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1593	75.393775	NC
1578	Doda	Assar	Shamthi	6956	130	P/Path Bhart Mohalia Shaleen W.No.07	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1667402	75.404216	NC
1579	Doda	Assar	Shamthi	6956	131	C/Path Main Road to Khurshid Ahmed W.No.07	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1659880	75.3991773	NC
1580	Doda	Assar	Shamthi	6956	132	C/Path Soon to Gudhall W.No.07	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1679767	75.404219	NC
1581	Doda	Assar	Shamthi	6956	133	P/Path NHO Mohd Iqbal to Wahid W.No.07	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1652065	75.411279	NC
1582	Doda	Assar	Shamthi	6956	134	P/Path NHO Jagdish Pandit at Kinil W.No.07	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1679767	75.404219	NC
1583	Doda	Assar	Shamthi	6956	135	P/Path NHO Khurshid Ahmed - W.No.05	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1651599	75.4004259	NC
1584	Doda	Assar	Shamthi	6956	136	P/Path From PS Bashaal to NHO Naveeb Singh	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.169133	75.4006113	NC
1585	Doda	Assar	Shamthi	6956	137	P/Path From Angamwadi center Bashaal to NHO Jagdev Singh	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1650895	75.4013259	NC
1586	Doda	Assar	Shamthi	6956	138	P/Path From Thakar Mohalia to Naveeb Chand Pandit Kinil W.No.7	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1590657	75.3994392	NC
1587	Doda	Assar	Shamthi	6956	139	P/Path NHO Mohan Lal W.No.07	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1594222	75.3992992	NC
1588	Doda	Assar	Shamthi	6956	140	P/Path NHO Astha Chander W.No.07	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.1616800	75.4004222	NC
1589	Doda	Assar	Shamthi	6956	141	P/Path from House of Mangees Singh towards motor road W.No.1 Shamthi	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	100000	221	33.157048	75.398583	NC
1590	Doda	Assar	Shamthi	6956	142	Nailh binding at Kisha Bag W.No.4	D	Dhater preparation/Restoration	Non-Agri	Community	Non NRM	200000	441	33.157048	75.398583	NC
1591	Doda	Assar	Shamthi	6956	145	P/Path Main Road to House of Shams Din W.No.5	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	150000	331	33.159422	75.400422	NC
1592	Doda	Assar	Shamthi	6956	146	C/Path Alvent to Bari daban	D	Road connective/Internal road/Street	Non-Agri	Community	Non NRM	150000	331	33.159422	75.400422	NC
1593	Doda	Assar	Shamthi	6956	1	Pond at Sali W.No.02	A	Water Conservation	Non-Agri	Community	Non NRM	150000	331	33.157048	75.398583	NC
1594	Doda	Assar	Shamthi	6956	2	WCD at Tariyan W.No.4	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.165897	75.3992723	NC
1595	Doda	Assar	Shamthi	6956	3	WHT at Shir Mohalia W.No.4	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.1616842	75.404156	NC
1596	Doda	Assar	Shamthi	6956	4	WHT at Dader	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.1594224	75.412227	NC
1597	Doda	Assar	Shamthi	6956	5	WCD at Thair	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.157048	75.403944	NC
1598	Doda	Assar	Shamthi	6956	6	WHT at upper Banjar W.No.5	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.153822	75.405485	NC
1599	Doda	Assar	Shamthi	6956	7	WHT at lower Kardiyaal NHO Bishan Lal W.No.5	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.162919	75.400635	NC
1600	Doda	Assar	Shamthi	6956	8	WHT Repairing of lower Wani Molialah W.No.06	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.161644	75.401788	NC
1601	Doda	Assar	Shamthi	6956	9	WHT near Tanzer Bhula	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.161649	75.397303	NC
1602	Doda	Assar	Shamthi	6956	10	WHT near Gh Rasool Bati Shalwa	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.1616842	75.404156	NC
1603	Doda	Assar	Shamthi	6956	11	Pond at Saeetha NHO Sajid W.No.06	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.1594224	75.412227	NC
1604	Doda	Assar	Shamthi	6956	12	WCD at Goddoli Shaleen W.No.7	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.1616842	75.404156	NC
1605	Doda	Assar	Shamthi	6956	13	WHT NHO Farooq Din Bhart W.No.07	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.1524895	75.3339641	NC
1606	Doda	Assar	Shamthi	6956	14	Constt of Mander Park at Gowari NHO Jagdish Raj W.No.01	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.1658301	75.3979913	NC
1607	Doda	Assar	Shamthi	6956	15	WCD NHO Sanjeet Singh W.No.01 Shamthi	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.157042	75.398583	NC
1608	Doda	Assar	Shamthi	6956	16	WCD work at Pari to Tariyan W.No.03	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.1524895	75.3339641	NC
1609	Doda	Assar	Shamthi	6956	17	WCD work at Pari to Tariyan W.No.03	A	Water Conservation	Non-Agri	Community	Non NRM	200000	441	33.1515134	75.3972267	NC

Expenditure Class

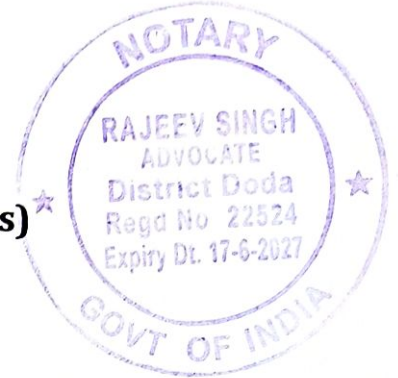
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH
AT NEW DELHI

O.A No. 598/2025

TITLE OF THE CASE:-

Chail Singh..... (Applicant)
Vs
UT of J&K and Ors.....(Respondents) *



IN THE MATTER OF:- Affidavit in support of the reply.

I, Krishan Lal, JKAS age 58 years, presently posted as **Deputy Commissioner/District Magistrate Doda**, do hereby solemnly affirm and declare that being well conversant with facts of the case and on the basis of records available with me, do hereby swear this affidavit in support of the reply.

I do hereby further declare as under:-

1. That the accompanying reply has been drawn and drafted by the deponent on the basis of information and material available with the deponent.
2. That the Deponent has gone through the contents of the accompanying reply and the same are related to the records of the case available with the Deponent and are true to the best of my knowledge and available information.

[Signature]
Deponent

Verification:-

Verified at Doda on 26 of May,2026 that the contents of the above affidavit are true and correct to the best of my knowledge and belief.

Identified by
[Signature]
Arun Sharma
ARA Section

Certified that Smt./Sh. *Krishan Lal*
Who is Identified By Sh. *Arun Sharma*
Presented this affidavit before me today
the dated.. 26 .. May .. 2026
and I administered the Oath/affirmation to the Deponent who
Swore/Solemnly affirmed that the contents
of this affidavit are true and correct.

[Signature]
Deponent

RAJEEV SINGH
Advocate & Notary
DODA (JK)

